

In the Court of PRINCIPAL CIVIL JUDGE
Cause List Dated 05.06.2020

CIVIL CASES	
I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
<u>HEARING</u>	<u>HEARING</u>
1. O.S. 439/2012 2. O.S. 509/2012 3. O.S. 1059/2012 4. O.S. 1520/2013 5. O.S. 677/2014 6. O.S. 767/2014 7. O.S. 833/2014 8. O.S. 1425/2014 9. O.S. 273/2015 10. O.S. 701/2015	1. O.S. 885/2015 2. O.S. 1411/2015 3. O.S. 1415/2015 <u>ARGUMENTS</u> 4. O.S. 1425/2008 5. O.S. 747/2009 6. O.S. 1347/2012 7. O.S. 1563/2012 8. O.S. 1643/2012 9. O.S. 937/2013 10. O.S. 1471/2013


Sd/-

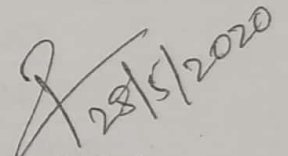
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 05.06.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 986/2009	11) O.S 76/2006
2) O.S 1430/2012	12) O.S 1510/2006
3) O.S 1782/2013	13) MIS. 42/2006
4) O.S 412/2014	14) O.S 1554/2007
5) EX. 1252/2015	15) O.S 1318/2008
6) O.S 1528/2015	16) O.S 42/2010
7) O.S 10/2016	17) O.S 104/2012
8) O.S 20/2016	18) FDP 7/2012
9) O.S 918/2016	19) O.S 900/2012
10) MIS. 35/2016	20) O.S 956/2012

S/d. 
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.05.2020 issues by Hon'ble High Court of Karnataka.